

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4635  
ANSWERED ON:11.08.2014  
INTERNSHIP FOR NEWLY ENROLLED ADVOCATES  
Premachandran Shri N.K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to introduce internship/apprenticeship for newly enrolled advocates;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide financial assistance/internship allowance to the newly enrolled advocates;
- (d) if so, the details thereof;
- (e) whether the Government proposes to introduce programme for strengthening the advocates community; and
- (f) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASADI)

- (a) to (f) : Information is being collected and will be laid on the Table of the House.